

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA No. 185 of 1997
OA No. 194 of 1997
CPS No.

Date of order :

29.5.97.

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ARDHENDU LAL LAHIRI

-VS-

UNION OF INDIA & ORS.

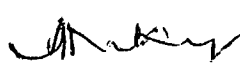
For the petitioner(s): **Mr. B.C. Sinha, counsel.**

For the respondents : **Mr. P.K. Arora, counsel.**

O R D E R

In this application the ld. counsel for the petitioner only prays for fixation of an early date of hearing of the OA. It appears that this OA has been fixed for hearing on 25.6.97. In such circumstances, we do not consider it necessary to advance the date further.

MA is thus disposed of.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.